

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 257 OF 2017

Dated: 24th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. KKK Hydro Power Limited

...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

**: Mr. Raj Kumar Mehta
Ms. Himanshi Andley**

Counsel for the Respondent(s)

**: Mr. Pradeep Mishra
Mr. Manoj Kumar Sharma for R.1**

**Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Neha Garg for R-2**

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.01.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt